

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 83/93

Transfar Application No: --

DATE OF DECISION: 16-12-1994

Shri Sardar Alim Sheikh

Petitioner

Mr. D. V. Gangal

Advocate for the Petitioners

Versus

U.O.I. & Ors.

Respondent

Mr. J. G. Sawant

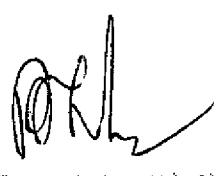
Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri P.P. Srivastava, Member(A)

The Hon'ble Shri -

1. To be referred to the Reporter or not? *No*
2. Whether it needs to be circulated to other Benches of the Tribunal? *No*


(P.P. SRIVASTAVA)
M(A)

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.83/93

Shri Sardar Alim Sheikh .. Applicant

-versus-

Union of India & Ors. .. Respondents

Coram: Hon'ble Shri P.P.Srivastava,
 Member(A)

Appearances:

1. Mr.D.V.Gangal
 Counsel for the
 Applicant.
2. Mr.J.G.Sawant
 Counsel for the
 Respondents.

ORAL JUDGMENT: Date: 16-12-1994
 (Per P.P.Srivastava, Member(A))

Heard both the parties. Applicant has submitted an application for compassionate appointment which is placed at Annexure A-1. Applicant submits that no reply to that has been received.

2. It is sufficient in this O.A. to direct the respondents to consider the case of the applicant according to law and rules within a period of three months from the date of receipt of a copy of this order.

3. O.A. is disposed of accordingly.
 No order as to costs.

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 (P.P.SRIVASTAVA)
 Member(A)